

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.227- IA/474(AHM) 2024
In
CP(IB) 339 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vardhman Textiles
V/s
Bansal Multiflex Ltd

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mayur Jugtawat, Advocate a/w.
: Mr. Nipun Singhvi, Advocate
For the Respondent : None

ORDER

IA/474(AHM) 2024

Learned Counsel for the applicant seeks more time to comply with the order dated 19.03.2024, for filing an additional affidavit, which is allowed.

At the requested of the Counsel for the applicant, the matter stands adjourned to 03.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)